NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 890/(MAH)/2017

CORAM:

Present: SHRI M.K. SHRAWAT MEMBER (J)

SHRI BHASKARA PANTULA MOHAN MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.01.2018

NAME OF THE PARTIES:

Laxsons Systems Pvt. Ltd. V/s. Vandana Creations Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE Pronesh J. Goda Aduscate dor ١. Rupondert MJJ. Dhanka K

Parmus

Poonam handhovaue. Advocate Petitione 116-MS-Veena Delvan?

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ORDER TCP 890/I&BC/NCLT/MB/MAH/2017

1. Learned Representatives of both sides are present.

2. By consent adjourned to **05.02.2018**.

Sd/- ---

BHASKARA PANTULA MOHAN

Member (Judicial) Date: 12.01.2018 ug

Sd/-

M.K. SHRAWAT Member (Judicial)